

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00216/2020 in & OA/310/00370/2020

Dated Tuesday the 18th day of August Two Thousand Twenty

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

(Through Video Conferencing)

1. K.Udayakumar,
2. M.Ezhumalai,
3. K.Thiyagu,
4. M.Jaganathan,
5. D.Lakshmanan,
6. P.Arokia Raj,
7. M.Manivannan,
8. T.Panneer Selvam,
9. N.Kadirvelu,
10. T.Sankaran,
11. S.Kingston,
12. A.Sheik Ali,
13. V.Balu,
14. S.Jayakumar,
15. M.Rajaram,
16. A.Krishnan,
17. G.Mani,
18. R.Senthil Kumar,
19. J.Pasupathi,
20. P.Uma Maheswari,
21. R.Ramamoorthy,
22. G.Thilagavathy,
23. S.Jothi,
24. D.Arun,
25. V.Veerappan,
26. S.Sivakumar,
27. S.Mohan,
28. S.Rajesh,
29. C.M.Suresh,
30. T.A.Ganesh Kumar,
31. R.Chandrasekar,
32. V.S.Girish Kumar,
33. R.Sivashankara Prakash,
34. S.Indumathi,

35. T.J.Mohanasundaram,
36. C.K.Anil Kumar,
37. M.Clement Joe Martin,
38. S.Thirumugam,
39. D.Sridhar,
40. G.Ramesh Babu,
41. Amose Arulthankaiyan,
42. Shaik Syed Ali Haris,
43. K.Thuyamani,
44. S.Manoharan,
45. N.Durai Raj,
46. V.Senthil Kumar,
47. B.Srinath,
48. S.Selvam,
49. E.Poongodi,
50. D.Rajadurai,
51. A.Emelda Jayamary,
52. G.H.Chandramohan,
53. R.Manivannan,
54. N.Subramani,
55. J.Karikalan,
56. B.Murugan,
57. M.Senthil Kumar,
58. K.Sakthivel,
59. G.Gnanasekaran,
60. P.Nagarajan,
61. S.Suresh,
62. J.Pasupathi,
63. T.Srinivasan,
64. V.Jothimani,
65. D.Raji,
66. N.Kesavan,
67. R.Siva,
68. G.Sridhar,
69. V.R. Vineeth,
70. R.Senguttuvan,
71. V.Pio Vimalanathan,
72. V.Ragaveswaran Pillai,
73. R.Baranidaran,
74. R.Selvi,
75. A.S.Kumar,
76. G.Velu,
77. D.Thirumaran,
78. R.Sundara Cholan,
79. S.Alexander,
80. T.M.Madan Lal,

- 81.D.Vedagiri,
- 82.S.Balamurali,
- 83.M.Selvam,
- 84.K.Sujith Kumar,
- 85.R.Iyappan,
- 86.N.Maheswaran,
- 87.P.Kumar,
- 88.D.Ravichandran,
- 89.T.Jayaseelan,
- 90.M.Muthuswamy,
- 91.S.Arumugasamy,
- 92.E.Rupesh Kumar,
- 93.D.Dhanasekaran,
- 94.M.K.Elumalai,
- 95.K.G.Sakthikanth,
- 96.R.Unnikrishnan,
- 97.P.G.Vinayagam,
- 98.C.Murugan,
- 99.R.Chandru,
100. U.Vellaisamy,
101. J.Neelakandan,
102. K.Sanbagavalli,
103. K.Baskaran,
104. P.Raman,
105. S.Munikrishnan,
106. P.Babu Raj,
107. S.K.Santhosh,
108. S.Thiyagarajan,
109. E.Shanmugam,
110. S.Manikandan,
111. T.Sathiyandarayanan,
112. S.Elavazhagan,
113. S.Duraisamy,
114. N.Ramesh,
115. S.Somanathan,
116. C.Sivakumar,
117. A.Rajkumar,
118. R.Marimuthu,
119. S.Alwarappan,
120. R.Kumaran,
121. Shaji Alex,
122. V.Ravikumar,
123. H.Jagir Hussain,
124. D.Muthuraj,
125. D.Babu,
126. B.Ramesh,

127. R.Subramanian,
128. P.Sargunam,
129. K.Umapathi,
130. E.Javantheeswaran,
131. M.E.Mohan,
132. M.Srinivasan,
133. S.Vijayabaskar,
134. S.Balamurigan,
135. K.Sanjeevimani,
136. T.Rajesh,
137. K.Manikandan,
138. J.Sriram,
139. S.Tittus,
140. S.Giridhar,
141. G.Durga Bavani,
142. A.Murugan,
143. K.Kumar,
144. R.Kumar,
145. A.P.Shaj,
146. N.Arasu,
147. S.Ravi,
148. N.Mustaq,
149. M.Saravanan,
150. E.K.Binu,
151. K.K.Sajith,
152. N.Mannan,
153. S.Sangeetha,
154. T.Sivalakshmi,
155. T.Anandan,
156. T.M.K.Venkatesh,
157. S.Saminathan,
158. N.Ganapathy,
159. M.S.Ayyapan,
160. K.Mohan,
161. S.Balasubramanian,
162. M.Manthi,
163. V.Ponnuchamy,
164. R.Ramesh,
165. N.Ravikumar,
166. S.Mala,
167. J.Jayakumar,
168. S.R.Vijayan,
169. R.Senthil Kumar,
170. M.Magesh,
171. T.Murugesan,
172. K.Ramesh,

173. S.Anandhan,
 174. M.Deiveegam,
 175. K.Saravanan,
 176. A.Raju,
 177. R.Sridevi Balan,
 178. S.Latha,
 179. P.Lawrence,
 180. A.Jermiah,
 181. K.John Selvaraj,
 182. K.Elangkumaran,
 183. R.Dhanasekaran,
 184. S.Sakthivelan,
 185. S.A.Murugan,
 186. S.Balu,
 187. P.Babu,
 188. P.R.Babu,
 189. S.Velmurugan,
 190. M.Kesavalu,
 191. S.Ayyappan,
 192. S.Pushparaj,
 193. G.R.Balaji,
 194. T.Arumugam,
 195. P.Apparsamy,
 196. R.Ragupathy,
 197. P.Adhinarayanan,
 198. J.Kumaran,
 199. N.Venkatesan,
 200. A.Jagadeesan,
 201. P.Palani.
-Applicants

By Advocate M/s. Menon, Karthik, Mukundan & Neelakantan

Vs

1.Union of India, rep by
Secretary to Government,
Ministry of Defence, South Block,
New Delhi 110001.

2.Ordnance Factory Board,
Rep by its Chairman,
10-A, S. K. Bose Road,
Calcutta 700001.

3.Senior General Manager,
Heavy Vehicles Factory,
Avadi, Chennai 600054.

....Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The applicants have filed this OA seeking the following relief:

"To set aside Circular no. 60 dated 08.07.2020 issued by the 3rd respondent in so far as the applicants are concerned and pass such further or other orders as may be deemed fit and proper."

2. Mr. Su. Srinivasan appeared on behalf of the respondents on advance notice.
3. This OA has been filed challenging the impugned order dt. 08.07.2020. From the perusal of the said order, it is clear that it is a show cause notice giving an opportunity to the applicants to submit representation. The applicants have submitted representations on 20.07.2020. But without giving an opportunity to the respondents to pass a final order, they have approached the Tribunal.
4. Since six months have not yet been completed after giving representation nor is there final order as required under section 20 of the Administrative Tribunals Act, this application is premature. The respondents have to be given reasonable time to pass final order on the representation.
5. In view of the above, OA is dismissed. Connected MA 216/2020 also stands dismissed.
6. The applicants are at liberty to approach this Tribunal after final orders are passed or the time period of six months is over.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

18.08.2020

SKSI